

**B. DEPARTMENT OF LAND RESOURCES  
(BHUMI SANSADHAN VIBHAG)**

1. Land Reforms-distribution of surplus land, Bhoodan land, consolidation of land holdings, prevention of alienation and restoration of alienated tribal lands, etc.
2. Administration of the Land Acquisition Act, 1894, examination of Central and State Legislations on acquisition and requisition of properties, matters related to rehabilitation and resettlement etc.
3. Administration of the Registration Act, 1908.
4. Centrally-sponsored National Land Records Modernization Programme (NLRMP).
5. Integrated Wastelands Development Programme (IWDP).
6. Drought Prone Areas Programme (DPAP).
7. Desert Development Programme (DDP).
8. Integrated Watershed Management Programme (IWMP)
9. National Mission on Bio-fuels:

Bio-fuel plant production, propagation and commercial plantation of bio-fuel plants under various schemes of the Ministry of Rural Development in consultation with the Ministry of Agriculture and the Ministry of Panchayati Raj;

Identification of non-forest land wastelands in consultation with the State Governments, the Ministry of Agriculture and the Ministry of Panchayati Raj for bio-fuel plant production.